

Outbreak of Plague in the country

101. SHRI GOPALSINH G
SOLANKI:

SHRI SHARDA MOHANTY:

SHRI RAHASBIHARI BARIH:

DR. BAPU KALDATE:

SHRIMATI KAMLA SINHA:

SHRIMATI URMILABEN

CHIMANBHAI PATEL:

SHRI RAM DEO BHANDARI:

SHRI JALALUDIN ANSARI:

SHRI GAYA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the States where plague disease has taken a heavy toll of human lives;

(b) the number of people who suffered from plague in those States and the number of people died;

(c) the precautionary measures adopted to check the spread of the disease;

(d) whether Government are implementing any scheme for the eradication of plague; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) There has been no heavy toll of death cases on

account of plague in any State. A statement (*See below*) indicating the presumptive of plague cases and deaths according to N.I.C.D., Delhi is enclosed.

(c) The following measures were taken to check the spread:

— Sufficient quantities of drugs and insecticides were supplied to the affected areas.

— Wide publicity was given to create awareness about the disease and the fact that it was preventable and curable.

— Prophylactic treatment was given to family members and medical personnel.

— All suspected cases were screened and investigated thoroughly.

— Situation was monitored daily by contacting the States. Control Rooms were established and appropriate directives issued.

— Surveillance for rat fall cases and house-to-house surveys were undertaken.

— Mass Chemotherapy was undertaken in all affected villages.

(d) and (e) Close surveillance and implementation of precautionary and preventive measures are continuing. These would further be strengthened. Strengthening of laboratory facilities are also envisaged.

Statement

State	Presumptive cases	Deaths
Maharashtra	596	Nil
Gujarat	151	52
Delhi	68	1
Karnataka	50	1
Uttar Pradesh	10	Nil
Madhya Pradesh	1	N
TOTAL :	876	